

8



**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.120/9/HDB/2018
NAME OF THE COMPANY	AB Expressway Ltd
NAME OF THE PETITIONER(S)	Egis India Consulting Engineers Pvt Ltd
NAME OF THE RESPONDENT(S)	AB Expressway Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Tarun G Reddy	Adv	9502036363	
Abhijeet Talwar	Adv	974603773	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Santhosh Kumar			
P Sreeshyam	Advocate	8008883775	

ORDER

Learned counsel Mr.Tarun G Reddy and Mr.Abhijeet Talwar present for Petitioner. Learned counsel Mr.B.Santhosh Kumar and Mr.P.Sreeshyam present for Respondent.

Memo filed by Petitioner seeking permission to withdraw the petition with liberty to file fresh petition.

Permission is granted to the Operational Creditor to withdraw the petition.

Petition is disposed of as withdrawn.


MEMBER JUDICIAL